

File No. 2/7/2011-PRP&P
NATIONAL HUMAN RIGHTS COMMISSION
FARIDKOT HOUSE, COPERNICUS MARG

New Delhi dated 24th November, 2011

MEMORANDUM

Subject: Constitution of Core Group on Bonded Labour.

The Commission has decided to constitute the Core Group on Bonded Labour with following members:

1. Shri Vivek Vidyullata Pandit
President, Shramjeevi Sanghtan, Vidhayak Sansad
Usgaon Dongre, Post: Bhatane, Tuluka Vasai
District Thane-401303
2. Shri Kiran Kamal Prasad
Secretary, Jeevika/Vimukti Trust
1289, ISEC Road
Nagarbhavi Post
Bengaluru-560072
3. Shri V.P. Yajurvedi
Director General, V V Giri National Labour Institute
Sector 24, NOIDA-201301
4. Dr. I.S. Singh
Professor, Mahatama Gandhi Labour Institute
Drive-in-Road, Memnagar
Ahmedabad 380052
5. Dr. Pravin Sinha
Executive President, National Labour Law Association
BG-3, Law Appartments
Karkardooma
Delhi 110092
6. Shri Chaman Lal, IPS (Retd)
T-7/205, BSF Co-operative Housing Building Society
Gawal Pahari
Gurgaon (Har.)-122003
7. Shri K.B. Saxena, IAS (Retd)
D-58, Pankha Road
Institutional Area, Janakpuri
New Delhi 110005

8. Dr. B.N. Shukla
'Siddharth', 2H/71, TV Tower Road
Mahatma Gandhi Nagar
PO: Lohia Nagar
Patna-800202
9. Shri B.K. Sahu
Registrar, National Commission for Protection of Child Rights
5th Floor, Chandralok Building
36-Janpath
New Delhi
2. The terms of reference of the Core Group are as under:
 - (i) Review existing government policies, acts, rules etc. on the bonded labour from human rights perspective and suggest modifications/amendments therein to meet the objective.
 - (ii) Identify voids & gaps in the policy and legal framework, implementation and suggest measures to remove the deficiencies.
 - (iii) Review the present schemes/programmes of the Central and State Government on release and rehabilitation of the bonded labour and suggest improvement therein.
 - (iv) Identify best practice with regard to identification, release and rehabilitation of bonded labour.
3. The Core Group will meet at intervals as deemed necessary.
4. The participating members of the Core Group stationed outside Delhi shall be entitled for reimbursement of TA for the journeys undertaken by them to attend the meetings of Core Group, as per the norms approved by the Commission.



Joint Secretary (P&A)

To

1. Shri Vivek Vidyullata Pandit, President, Shramjeevi Sanghtan, Vidhayak Sansad, Usgaon Dongre, Post: Bhatane, Tuluka Vasai, District Thane-401303
2. Shri Kiran Kamal Prasad, Secretary, Jeevika/Vimukti Trust, 1289, ISEC Road, Nagarbhavi Post, Bengaluru-560072
3. Shri V.P. Yajurvedi, Director General, V V Giri National Labour Institute, Sector 24, NOIDA-201301
4. Dr. I.S. Singh, Professor, Mahatama Gandhi Labour Institute, Drive-in-Road, Memnagar, Ahmedabad 380052
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9. Shri B.K. Sahu, Registrar, National Commission for Protection of Child Rights, 5th Floor, Chandralok Building, 36-Janpath, New Delhi

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